

# **RESUME OF WORK DONE BY LOK SABHA**

**(SEVENTH LOK SABHA—ELEVENTH SESSION)**

*(18th February to 10th May, 1983)*



**LOK SABHA SECRETARIAT  
NEW DELHI**

*June, 1983 | Asadha, 1905 (Saka)*

## P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the Eleventh Session of Seventh Lok Sabha, 1983.

NEW DELHI;

AVTAR SINGH RIKHY,

*June 17, 1983*

*Secretary.*

*Asadha 27, 1905 (Saka)*

## CONTENTS

	Pages
1. DURATION OF SESSION ...	1
2. ADJOURNMENT MOTIONS—	
Admitted and discussed ...	2
3. BILLS—	
(i) Government Bills ...	3
(ii) Private Members' Bills	8
4. CALLING ATTENTION STATEMENTS ...	17
5. DIVISIONS	23
6. FINANCIAL BUSINESS—	
(i) Railway Budget	24
(ii) General Budget ...	24
7. LEAVE OF ABSENCE ...	27
8. MOTIONS—	
(i) Motions under Rules 191 and 342 ...	28
(ii) Motions for Modification of Statutory Rules and Regulations ...	28
(iii) Motions under Rule 388 for Suspensions of Rules ...	29
9. OATH OR AFFIRMATION	30
10. OBITUARY REFERENCES ...	31
11. PANEL OF CHAIRMEN	33
12. PAPERS LAID ON THE TABLE	33
13. PETITIONS	33
14. PRESIDENT'S ADDRESS ...	34
15. PRIVILEGE MATTERS ...	35
16. QUESTIONS—	
(i) Starred ...	37
(ii) Unstarred ...	37
(iii) Short Notice Question ...	37

	Pages
(iv) Half-an-hour discussions arising out of answers to questions	38
17. RESIGNATION BY MEMBER	39
18. (i) RESOLUTIONS—	39
(ii) Government Resolutions	40
(iii) Statutory Resolutions	40
(iv) Private Members' Resolutions	41
19. SHORT DURATION DISCUSSIONS (RULE 193)	42
20. SPEAKER/DEPUTY SPEAKER/CHAIRMAN	
Reference/Announcement	43
21. STATEMENTS—	
(i) Suo-moto Statements made/laid by Ministers under Rule 372	43
(ii) Matters under Rule 377	46
(iii) Statements under Direction 16 Correcting information regarding Starred Question	80
22. SUSPENSION OF MEMBER	80
23. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS.	81

RESUME OF WORK DONE BY LOK SABHA DURING THE ELEVENTH SESSION  
OF SEVENTH LOK SABHA

FEBRUARY—MAY 1983.

1. DURATION OF SESSION

Date of commencement	18 February, 1983
Date of adjournment <i>sine die</i>	10 May, 1983
Date of prorogation	13 May, 1983
Number of days of sittings	48
Number of hours of sittings	361 hours and 55 minutes

2. ADJOURNMENT MOTION  
*Admitted and Discussed*

Sl. No.	Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken
						H. M.
✓	Failure of Government to ensure that religious places like Golden Temple, Amritsar etc. are not used in a manner to aggravate law and order situation as evidenced by the killing of a senior Indian Police Service Officer near the Golden Temple, Amritsar on 25 April, 1983.	Shri B. D. Singh	26.4.1983	27.4.1983	Negatived	5 19

3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
#1.	The Delhi Administration (Amendment) Bill, 1983.	22. 2. 83	—	21. 3. 83 22. 3. 83 (Consideration and passing)	H M 0 02	1	—	Passed
#2.	The Delhi Municipal Corporation (Amendment) Bill, 1983.	22. 2. 83	—	21. 3. 83 22. 3. 83 (Consideration and passing)	2 35	1	—	Passed
3.	The Finance Bill, 1983.	28. 2. 83	—	27. 4. 83 28. 4. 83 29. 4. 83 2. 5. 83 (Consideration and passing)	16 06	168	48	Passed, a s amended

\* The motions for consideration of the Bills were discussed together alongwith the Statutory Resolution seeking disapproval of the Delhi Administration (Amendment) Ordinance, 1983 (No. 1 of 1983).

		H. M.							
4.	The Aircraft (Amendment) Bill, 1983. (as passed by Rajya Sabha)	—	17. 3. 83	22. 3. 83 (Consideration and passing)	1 06	—	—	—	Passed
5.	The African Development Bank Bill, 1983.	17. 3. 83	—	3. 5. 83 (Consideration and passing)	0 15	—	—	—	Passed
6.	The Appropriation (Vote on Account) Bill, 1983.	18. 3. 83	—	18. 3. 83 (Consideration and passing)	0 22	—	—	—	Passed
7.	The Appropriation Bill, 1983.	19. 3. 83	—	19. 3. 83 (Consideration and passing)	0 03	—	—	—	Passed
8.	The Appropriation (No. 2) Bill, 1983.	19. 3. 83	—	19. 3. 83 (Consideration and passing)	0 02	—	—	—	Passed
9.	The Appropriation (Railways) Bill, 1983.	21. 3. 83	—	21. 3. 83 (Consideration and Passing)	0 10	—	—	—	Passed
10.	The Appropriation (Railways) No. 2 Bill, 1983	21. 3. 83	—	21. 3. 83 (Consideration and passing)	0 03	—	—	—	Passed
11.	The Appropriation (Railways) No. 3 Bill, 1983.	21. 3. 85	—	21. 3. 83 (Consideration and passing)	0 02	—	—	—	Passed



12.	The Central Industrial Security Force (Amendment) Bill, 1983.	15. 4. 83	3. 5. 83 (Consideration and passing)	0 21 3 41	6	—	—	—	Passed
13.	The Jute Manufactures Cess Bill, 1983.	22. 4. 83	—	0 02	—	—	—	—	Pending
14.	The Jute Manufactures Development Council Bill, 1983.	22. 4. 83	—	0 04	—	—	—	—	Pending
15.	The Appropriation (No. 3) Bill, 1983	26. 4. 83	26. 4. 83 (Consideration and passing)	0 27	—	—	—	—	Passed
16.	The Vegetable Oils Cess Bill, 1983.	3. 5. 83	—	0 08	3	—	—	—	Pending
17.	The National Oilseeds and Vegetable Oils Development Board Bill, 1982.	3. 5. 83	—	—	5	—	—	—	Pending
18.	The Cantonments (Amendment) Bill, 1982.	9. 7. 82 (Earlier session)	3. 5. 83 4. 5. 83 5. 5. 83 6. 5. 83 9. 5. 83 (Consideration and passing)	5 01	109	15	—	—	Passed, as amended.
19.	The Merchant Shipping (Amendment) Bill, 1982.	9. 8. 82 (Earlier session)	5. 5. 83 (As returned by Rajya Sabha with amendments)	0 03	—	—	—	—	Amendments made by Rajya Sabha agreed to by Lok Sabha).

1	2	3	4	5	6	7	8	9
20.	The Lepers (Delhi, Andaman and Nicobar Islands, Lakshadweep, Dadra and Nagar Haveli and Chandigarh Repeal) Bill, 1983.	9. 5. 83	—	—	H. M.	—	—	Pending
21.	The Electricity (Supply) Amendment Bill, 1983.	9. 5. 83	—	—	—	—	—	Pending
22.	The Banking Laws (Amendment) Bill, 1983.	10. 5. 83	—	—	—	—	—	Pending
23.	The Dangerous Machines (Regulation) Bill, 1983.	10. 5. 83	—	—	—	—	—	Pending
24.	The Mines (Amendment) Bill, 1983.	10. 5. 83	—	—	—	—	—	Pending

## SUMMARY

1. Bills pending at the end of the last session	15
2. Bills introduced	21
3. Bills opposed at introduction stage	5
4. Bills passed by Rajya Sabha and laid on the Table	1
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table	1
7. Bills passed	15 <sup>ⓐ</sup>
8. Bills Negatived	... NIL
9. Bills withdrawn	NIL
10. Bills part discussed	NIL
11. Motions for adjournment of debate on Bills adopted	NIL
12. Bills referred to Select Committee	NIL
13. Bills referred to Joint Committee	NIL
14. Bills reported by Select Committee	NIL
15. Bills reported by Joint Committee	NIL
16. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which Motion for concurrence was adopted by Lok Sabha	... NIL
17. Bills pending at the end of the session <i>vide</i> Para No. 2197 of Lok Sabha, Bulletin-Part II, dated 21-5-1983.	... 23

---

<sup>ⓐ</sup> Includes one Bill in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha.

(ii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H. M.			
1.	The Free Legal Aid Bill, 1982 by Prof. Madhu Dandavate.	25-2-1983				...	...	Pending
2.	The Recognition of Trade Unions Bill, 1982 by Prof. Madhu Dandavate.	25-2-1983	...					Pending
3.	The National Highways (Amendment) Bill, 1983 (Amendment of section 2, etc.) by Shri K. Ramamurthy.	25-2-1983		...	...			Pending
4.	The Fruit and Vegetable Bill, 1983 by Shri P. Rajagopal Naidu.	25-2-1983		...	...			Pending
5.	The Ceiling on Marriage Expenses Bill, 1983 by Shri B.V. Desai.	25-2-1983	...					Pending





16.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 244, etc.</i> ) by Shri Ajoy Biswas.	8-4-1983	...	...	...	...	Pending
17.	The Trade and Merchandise Marks (Amendment) Bill, 1983 ( <i>Insertion of new sections 88A, etc.</i> ) by Dr. Vasant Kumar Pandit.	8-4-1983	...	...	...	...	Pending
18.	The Indian Medicine Central Council (Amendment) Bill, 1983 ( <i>Amendment of section 2 etc.</i> ) by Dr. Vasant Kumar Pandit.	8-4-1983	...	...	...	...	Pending
19.	The Delhi Rent Control (Amendment) Bill, 1983 ( <i>Amendments of section 2 etc.</i> ) by Dr. Vasant Kumar Pandit.	8-4-1983	...	...	...	...	Pending
20.	The Delhi Rent Control (Amendment) Bill, 1983 ( <i>Amendment of section 2 etc.</i> ) by Shri K. Lakkappa.	8-4-1983	...	...	...	...	Pending
21.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1981 ( <i>Amendments of section 3, etc.</i> ) by Shri George Joseph Mundakal.	21-8-1981 (Earlier Session)	...	8-4-1983 (Consideration)	0.07	0-57	Pending Bill withdrawn by leave of the House.

1	2	3	4	5	6	7	8	9
---	---	---	---	---	---	---	---	---

H. M.

- |     |   |                             |     |  |      |     |     |                                       |
|-----|---|-----------------------------|-----|--|------|-----|-----|---------------------------------------|
| 22. | The Haidub, Pujazi, Panda, Purohit Bill, 1983 by Shri Rajesh Kumar Singh.   | 22-4-1983                   | ... | ...                                      | ...  | ... | ... | Pending                               |
| 23. | The Constitution. (Amendment) Bill, 1983 ( <i>Amendments of articles 19, etc.</i> ) by Shri Hiralal R. Parmar.      | 22-4-1983                   | ... | ...                                      | ...  | ... | ... | Pending                               |
| 24. | The Prevention of Formation of Regional Political Parties Bill, 1983 by Shri K. Lakappa.                            | 22-4-1983                   | ... | ...                                      | ...  | ... | ... | Pending                               |
| 25. | The Compulsory Home-Guard Training Bill, 1983 by Shrimati Vidya Chennupati.   | 22-4-1983                   | ... | ...                                      | ...  | ... | ... | Pending                               |
| 26. | The Compulsory Vocational Education Bill, 1983 by Shrimati Vidya Chennupati.  | 22-4-1983                   | ... | ...                                      | ...  | ... | ... | Pending                               |
| 27. | The Equal Remuneration (Amendment) Bill, 1983 ( <i>Amendment of section 10, etc.</i> ) by Shrimati Susela Gopalani. | 22-4-1983                   | ... | ...                                      | 0-05 | ... | ... | Pending                               |
| 28. | The Declaration of Assets and Liabilities by Members of Lok Sabha and Rajya Sabha Bill, 1981 by Shri Rajesh Pilot.  | 4-9-1981 (Earlier Session)) | ... | 22-4-1983<br>6-5-1983<br>(Consideration) | 4-45 | ... | ... | Bill withdrawn by leave of the House. |





H. M.

36.	The Representation of the People (Amendment) Bill, 1983 ( <i>Amendment of section 16, etc.</i> ) by Shri K. Ramamurthy.	6-5-1983	...	...	...	...	...	...	Pending
37.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 155, etc.</i> ) by Shri M.M. Lawrence.	6-5-1983	...	...	...	...	...	...	Pending
38.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 19</i> ) by Shri M.M. Lawrence.	6-5-1983	...	...	...	...	...	...	Pending
39.	The Constitution (Amendment) Bill, 1983 ( <i>Amendment of article 31B</i> ) by Shri M.M. Lawrence.	6-5-1983	...	...	...	...	...	...	Pending
40.	The Anti-Hoarding and Profiteering Bill, 1983 by Shri M.M. Lawrence.	6-5-1983	...	...	...	...	...	...	Pending
41.	The Indian Contract (Amendment) Bill, 1983 ( <i>Substitution of section 72</i> ) by Shri Navin Ravani.	6-5-1983	...	...	...	...	...	...	Pending

42.	The Police (Repeal) Bill, 1983 by Shri Chitta Basu.	6-5-1983	...	...	...	...	Pending
43.	The Scrutiny by Parliament of Private Companies Loans Bill, 1983 by Shri K. Lakkappa.	6-5-1983	...	...	...	...	Pending
44.	The Provision of Relief to Indigent Persons Bill, 1983 by Shri K. Lakkappa.	6-5-1983	...	...	...	...	Pending
45.	The Youth Self-Employment Generation Bill, 1983 by Shri Kusuma Krishna Murthy.	6-5-1983	...	...	...	...	Pending
46.	The Societies Registration (Amendment) Bill, 1983 ( <i>Amendment of Preamable, etc.</i> ) by Shri Kusuma Krishna Murthy.	6-5-1983	...	...	...	...	Pending
47.	The Regulation and Control on Organising of Eye-Camps Bill, 1983 by Dr. Vasant Kumar Pandit.	6-5-1983	...	...	...	...	Pending
48.	The Indian Nationals Abroad (Representation in Parliament) Bill, 1983 by Dr. Subramaniam Swamy.	6-5-1983	...	...	0-10	...	Pending
49.	The Promotion of a Casteless and Religionless Society Bill, 1982 by Shrimati Vidya Chendupati.	9-7-1982 (Earlier Session)	...	6-5-1983 (consideration)	0-01	...	Discussion on the motion for consideration not concluded. Pending.

## SUMMARY

1. Bills pending at the end of the last session	...	266
2. Bills introduced	... ..	45
3. Bills withdrawn	... ..	3
4. Bill negatived	... ..	Nil
5. Part-discussed	... ..	1
6. Bills pending at the end of the Session <i>vide</i> para No. 2198 of Bulletin-Part II dated 21 May, 1983	...	*300

---

\*8 Bills removed from the Register of pending Bills.

#### 4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called attention	Name of Minister <hr/> Date of statement	Time taken
1	2	3	4	5
				H. M.
1.	Reported increase in transport fares and freight rates consequent on the recent increase in the prices of certain petroleum products.	Shri Bheekhabhai	Shri P. Shiv Shankar <hr/> 22-2-1983	1 32
2.	Reported recent collapse of some DDA Flats and School buildings under construction in Delhi and the action taken by Government in the matter.	Shri Harikesh Bahadur	Shri Buta Singh <hr/> 23-2-1983	0 53
3.	Need to pay remunerative price to the sugarcane growers, late cane-crushing by the sugar mills and non-payment of price in time to the cane growers resulting in huge arrears and hardship and action taken by Government in the matter.	Shri Harikesh Bahadur	Shri Bhagwat Jha Azad <hr/> 24-2-1983	1 25

1	2	3	4	5
4.	Reported recent explosions in the offices of A'r France and Iraqi Airwars and in the Embassies of USSR and USA in New Delhi and the action taken by Government in the matter.	Shri Bbeekhabhai	Shri P.C. Sethi <hr/> 28-2-1983	0 19
5.	Reported order of the Government reducing the retirement age of the employees of Life Insurance Corporation of India from 60 years to 58 years.	Shri Somnath Chatterjee	Shri Janardhana Poojary <hr/> 2-3-1983	1 45
6.	Reported power shortage in various States in the country and steps taken by the Govt. in the matter.	Shri Chitta Basu	Shri P. Shiv Shankar <hr/> 3-3-1983	1 48
7.	Reported failure of Central Government to supply adequate quantity of rice to Kerala for distribution through public distribution system and the action taken by Government in the matter.	Shri A. Neelalohithadan Nadar	Shri Bhagwat Jha Azad <hr/> 16-3-83	1 05
8	Reported plight of the tobacco growers in the country due to steep fall in the price of tobacco.	Shri Indrajit Gupta	Shri V.P. Singh <hr/> 17-2-1983	1 13

1	2	3	4	5
9.	Reported drought conditions in many States including Andhra Pradesh, Bihar, Karnataka, Kerala, Rajasthan, Tamilnadu and Uttar Pradesh and steps taken by the Government to provide relief to the affected people.	Shri Narayan Choubey	Shri Baleshwar Ram <hr/> 18-3-1983	1 18
10.	Reported growing tendency to defile and desecrate the sanctity of the religious places by vested interests by continuously harbouring known criminals and giving shelter to undesirable elements having unlicensed firearms in holy places of worship and the steps taken by the Government to protect the freedom of religion from being misused in this manner.	Shrimati Geeta Mukherjee	Shri P.C. Sethi <hr/> 21-3-1983	0 57
11.	Reported heavy strain on public distribution system on account of scarcity of essential commodities and non-availability of kerosene.	Shrimati Kishori Sinha	Shri Bhagwat Jha Azad <hr/> 22-3-1983	1 04
12.	Reported increase in terrorist activities by extremists, reactionary elements and religious fanatics disturbing the peace in Punjab	Shrimati Sukhbans Kaur	Shri P.C. Sethi <hr/> 31-3-1983	1 00

1	2	3	4	5
	by shooting innocent persons at different places, and steps taken by Government against this menace, so as to preserve the unity and integrity of the country.			
13.	Need for abolition of Capitation fee for admission in educational institutions.	Shri Harikesh Bahadur	*Shri B.K. Thungon **6-4-1983 & **28-4-1983	0 55
14.	Reported proposal to dismantle the Manakapur-Katra railway line which would cause serious difficulties to pilgrims in going to Ayodhya, which is a sacred, religious and cultural place in the country.	Shri Jitendra Prasad	Shri A.B.A. Ghani Khan Choudhary 7-4-1983	1 01
15.	Reported death of three more labourers in Bhatti mines area near Delhi when a mine caved in.	Shri Ram Vilas Paswan	Shri Veerendra Patil 8-4-1983	1 03
16.	Reported withdrawal of vital drugs by chemists in Delhi consequent on the directive issued by the Deputy Controller of Drugs for securing special licences for those drug and the steps taken by Government to ensure uninterrupted supply of vital drugs to the consumers.	Shri K.A. Rajan	Shri B. Shankar-nand 11-4-1983	0 39

\* The Deputy Minister made a statement on 6-4-1983.

\*\* Questions on the statement were postponed and asked by the Members on 28-4-83 and the Minister of Health and the Minister of Education replied.



1	2	3	4	5
✓ 17. Reported declining trend in women's employment in a number of industries like jute, textiles etc., the retrenchment of women employees in several industries including some in the public sector and the extremely limited opportunities for jobs and for training for women and the urgent necessity to improve the situation.	Shrimati Usha Prakash Choudhary	<u>Shri Veerendra Patil</u> 12-4-1983	.2	18
18. Situation arising out of drought, famine and reported starvation deaths in various parts of the country and the effective measures taken in that behalf.	Shri Ram Vilas Paswan	<u>Shri Arif Mohd. Khan</u> 13-4-1983	1	32
✓ 19. Reported functioning of the office of so-called Khalistan council in Harmander Sahib, Amritsar and the reaction of the Government thereto.	Shri Mani Ram Bagri	<u>Shri P.C. Sethi</u> 19-4-1983	1	27
20. Reported acquisition of fertile agricultural land of villages nearby Delhi at unreasonably low rate and its sale by Delhi Development Authority	Shri Rajesh Pilot	<u>Shri Buta Singh</u> 26-4-1983	0	53

1	2	3	4	5
	at excessively high price causing imbalance in prices of land and leading to great harassment to farmers by depriving them of their only source of livelihood.			
21.	Reported disruption of telephone system in Delhi and other parts of the country and action taken by Government in regard thereto.	Shri Jagpal Singh	Shri V.N. Gadgil <hr/> 27-4-1983	1 33
22.	Situation arising out of the reported strike of Primary School Teachers in Delhi and action taken by Government in the matter.	Shri Harikesh Bahadur	Shrimati Sheila Kaul <hr/> 29-4-1983	1 17
23.	Reported collection of a large sum of money by Messers Lohia Machines Ltd., Kanpur as advance for booking of Vespa-XE scooters even though the factory is not yet ready and the demand for cancellation of the firm's licence.	Shri Mani Ram Bagri	Shri Narayan Datt Tiwari <hr/> 4-5-1983	1 48
24.	Situation arising out of the reported large-scale malpractices indulged in recruitment by the Railway Service Commission, Bombay.	Dr. Subramaniam Swamy	Shri A.B.A. Ghani Khan Choudhary <hr/> 5-5-1983	0 44

1	2	3	4	5
25.	Reported difficulties being faced by farmers due to withering away of orange trees on account of shortage of water and disease of trees in Vidharba region of Maharashtra and need for Central Government to provide maximum help to them in the matter.	Shrimati Usha Prakash Choudhari	Rao Birender Singh 9-5-1983	1 25
26.	Reported massive marine fraud by two Delhi based industrialists of Jain Suddha Vanaspati involving allegedly deliberate sinking of two ships carrying fictitious cargo to make fraudulent insurance claim to the tune of Rs. 24 crores and the action taken by Government in the matter.	Prof. Madhu Dandavate	Shri Janardhan Poojary 10-5-1983	0 35
27.	Reported unauthorised entry of Transnational Information Corporation into our country and incidence of direct contacts being established by them with sections of Indian Press and action taken by Government in the matter.	Shri Satyasadhan Chakraborty	Shri H.K.L. Bhagat 10-5-1983	0 32

### 5. DIVISIONS

Number of Divisions held.	...	...	...	4
---------------------------	-----	-----	-----	---

## 6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
H. M.			
<i>(i) Railway Budget</i>			
Budget (Railways) for 1983-84	24-2-83	—	1 33
		1-3-83 } 2-3-83 } 3-3-83 } 4-3-83 }	General Discussion 12 51 4
		19-3-83 } *Discussion and vot- 21-3-83 } ing on Demands for Grants	
Supplementary Demands for Grants in respect of Budget (Railways) for 1982-83	1-3-83	19-3-83 } *Discussion and 21-3-83 } voting on Supple- mentary Demands for Grants (Rail- ways)	6 39
Demands for Excess Grants in respect of Budget (Railways) for 1980-81	1-3-83	19-3-83 } *Discussion and 21-3-83 } votings on De- mands for Excess Grants (Railways)	
<i>(ii) General Budget</i>			
Budget (General) for 1983-84	28-2-83	—	1 34
		14-3-83 } 15-3-83 } 16-3-83 } 17-3-83 } 18-3-83 }	General Discussion 19 51 6
		18-3-83 } Discussion and vot- ing on Demands for Grants on Account (Voted without dis- cussion)	

\* Discussed together along with the Government Resolution seeking approval of recommendations contained in the Seventh Report of the Railway Convention Committee, 1980.

1	2	3	4
<b>DISCUSSION AND VOTING ON DEMANDS FOR GRANTS OF MINISTRY/ DEPARTMENT OF—</b>			<b>H. M.</b>
	23-3-83 } 24-3-83 }	<b>External Affairs</b>	9 03
	24-3-83 } 30-3-83 }	<b>Food and Civil Supplies</b>	8 02
	31-3-83 } 4-4-83 } 5-4-83 }	<b>Defence</b>	9 29
	5-4-83 } 6-4-83 }	<b>Energy</b>	7 35
	7-4-83 } 8-4-83 } 11-4-83 } 12-4-83 }	<b>Home Affairs</b>	15 27
	13-4-83 } 15-4-83 }	<b>Irrigation</b>	6 57
	15-4-83 } 18-4-83 } 19-4-83 }	<b>Agriculture</b>	10 09
	20-4-83 } 22-4-83 }	<b>Industry</b>	7 29
	22-4-83 } 26-4-83 }	<b>**Commerce **Supply</b>	6 11
		Chemicals and Fertilizers Communications Education and Culture Finance Health and Family Welfare Information and Broadcasting Labour and Rehabilitation Law, Justice and Company Affairs Planning	0 03
		Rural Development Shipping and Transport Social Welfare Steel and Mines Tourism and Civil Aviation Works and Housing Atomic Energy Electronics	

Guillotined at 6 P.M. on  
26-4-83

\*\*Discussed together.

1	2	3	4
		Environment Ocean Development Science and Technology Space Sports Lok Sabha Rajya Sabha Parliamentary Affairs Secretariat of the Vice- President	
		Total time taken on Demands for Grants	80 25
Supplementary Demands for Grants in respect of the Budget (General) for 1982-83.	14-3-83	18-3-83 19-3-83	} @Discussion and voting on Supplementary Demands for Grants (General)
Demands for Excess Grants in respect of the Budget (General) for 1980-81.	14-3-83	18-3-83 19-3-83	
			3 04

@Discussed together.

## 7. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Shri Xavier Arakal	4-10-1982 to 19-10-1982	20-4-1983
2.	Shri Balasaheb Vikhe Patil	18-2-1983 to 4-3-1983 and 14-3-1983 to 16-3-1983	
3.	Shri B. R. Bhagat	18-2-1983 to 4-3-1983	
4.	Shri Jitendra Prasada	14-3-1983 to 6-4-1983	
5.	Sari Chandra Shekhar	23-10-1982 to 5-11-1982, 18-2-1983 to 4-3-1983 and 14-3-1983 to 12-4-1983	
6.	Shri Chandra Shekhara	13-4-1983 to 10-5-1983	5-5-1983
7.	Dr. Karan Singh	26-4-1983 to 10-5-1983	

8. MOTIONS

(i) Motions Under Rules 191 and 342

Sl. No.	Brief subject	Motion under rule	Name of Member who moved	Date (s) of discussion	Time taken	Ministry/ Department concerned	Remarks
						H. M.	
1.	Statement made by the Minister of Home Affairs on 21-2-83 regarding Assam.	342	Prof. Madhu Dandavate	21-2-83 22-2-83	9 06	Home Affairs	—
2.	Seventh Conference of Heads of State or Government of Non-aligned Countries held in New Delhi.	191	Shri Kamal Nath	22-3-83	5 19	External Affairs	Adopted
3.	29th, 30th and 31st Reports of the U.P.S.C.	191	Shri P. Venkatasubhaiah	5-11-83 (Tenth Session) 10-5-83	2 53 (excluding 10 minutes taken during the Tenth Session)	Home Affairs	Discussion not concluded.

(ii) Motion for Modification of Statutory Rules and Regulations

Sl. No.	Brief subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
						H M
1.	Annulment of the Indian Telegraph (Third Amendment) Rules, 1983 published in the Gazette of India by Notification No. G.S.R. 93(E) dated 21-2-83, laid on the Table on 24-2-83.	Shri G.M. Bhatnalka	25-2-83	1 53	Communications	Negative



(iii) Motions under Rule 388 for Suspension of Rules

Sl. No.	Brief subject	Member	Date on which motion moved	Time taken	Remarks
1.	Suspension of Rule 61 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the adjournment motion to be moved by Shri B. D. Singh regarding killing of a senior I.P.S. Officer near the Golden Temple, Amritsar on 25-4-83.	Shri Mani Ram Bagri	26-4-83	H. M. 0.03	Adopted
2.	Suspension of clause (i) of Rule 80 of the Rules of Procedure and conduct of Business in Lok Sabha in its application to Government amendment (No.1) for amending section 284 of the Cantonments Act, 1924, for inserting in that section a provision for laying of bye-laws before each House of Parliament, in the Cantonments (Amendment) Bill, 1982.	Shri R. Venkataraman	9-5-83	0.01	Adopted

## 9. OATH OR AFFIRMATION

S. No.	Name	Constituency	State	Language of oath/ affirmation	Date
1.	Shri Nirmal Sinha	Mathurapur (SC)	West- Bengal	English (Affirmation)	18-2-1983
2.	Shri Puchalapalli Penchalaiah	Nellore (SC)	Andhra- Pradesh	Telegu (Oath)	18-2-1983
3.	Shri Biren Singh Engti	Autonomous District (ST)	Assam	English (Oath)	2-3-1983
4.	Shri Bhubaneswar Bhuyan	Gauhati	Assam	English (Oath)	2-3-1983
5.	Shri Bishnu Prasad	Kaliabor	Assam	English (Oath)	2-3-1983
6.	Shri Tarun Gogoi	Jorhat	Assam	English (Oath)	2-3-1983
7.	Shri Nurul Islam	Dhubri	Assam	English (Oath)	4-3-1983
8.	Shri Bajubon R. Khar- lukhi	Shillong	Meghalaya	English (Oath)	4-3-1983 (At 16.20 hrs.)

## 10. OBITUARY REFERENCES

S. N.	Name of Member and others	Date of Death	Date on which reference made	Time taken	Remarks
1	2	3	4	5	6
					H.M.
1.	Mr. Leonid Ilyich Brezhnev ✕	10-11-82			
2.	Acharya Vinoba Bhave ✕	15-11-82			
3.	✓ Shri Mahmood Hasan Khan, a sitting Member.	5-12-82			
4.	✓ Shri Dinkar Dattatraya Desai Member, Fourth Lok Sabha.	6-11-82			
5.	✓ Shri Mohindra Kumar Ghosh, Member, Second Lok Sabha.	12-11-82			
6.	✓ Shri Kondaji Basappa. Member, Sixth Lok Sabha.	14-11-82			
7.	✓ Shri Chiman Lal Chakraborty Shah, Member, First Lok Sabha.	20-11-82			
8.	✓ Shri Shrichand Goel, Member, Fourth Lok Sabha.	23-12-82			
9.	✓ Shri Bhogji Bhai Member, Second Lok Sabha.	27-12-82			
10.	✓ Shri Anirudh Singh, Member, Second Lok Sabha.	28-12-82	18-2-1983	0 25	
11.	✓ Shri J. M. Imam, Member, Fourth Lok Sabha.	3-1-83			
12.	✓ Shri N.M.R. Subraman, Member, third Lok Sabha.	25-1-83			
13.	✓ Shri Pilo Mody, Member, Fifth Lok Sabha.	29-1-83			
14.	✓ Shri C.D. Gautam Member, Fifth Lok Sabha.	29-1-83			
15.	Smt. Yashoda Reddy, Member, Third Lok Sabha.	3-2-83			
16.	✓ Shri R. Kanakasabai Member, Third Lok Sabha.	9-2-83	18-2-83 2		

1	2	3	4	5	6
✓ 17.	Shri Arun Chandra Guha, Member, Third Lok Sabha.	10-2-83			
+ 18.	Sardar Ujjal Singh, Member, Constituent Assembly.	15-2-83	18-3-83		
+ 19.	Choudhary Suraj Mal, Member, Constituent Assembly.	-----			
✓ 20.	Shri V.N. Swami, Member, Second Lok Sabha.	1-1-83	25-2-83	0 03	
✓ 21.	Shri A. Durairasu, Member, Fifth Lok Sabha.	23-2-83	4-3-83	0 02	
✓ 22.	Shri R. Lakshminarasa, Reddy, Member, Second Lok Sabha.	-----	19-3-83	0 03	
✓ 23.	Shri K. Rajamallu, a sitting Member.	23-3-83	24-3-83	0 03	
✓ 24.	Shri Kedar Pandey, a sitting Member.	25-3-83	25-3-83	0 02	House adjourn- ned at 12.23 hrs.
✓ 25.	Shri Jang Bahadur Singh Bisht, Member, Fourth Lok Sabha.	12-3-83	31-3-83	0 02	
✓ 26.	Shri Babulal Tiwari, Member, Second Lok Sabha.	17-3-83	31-3-83		
✓ 27.	Shri Narayan Sadoba Kajrolkar, Member, Third Lok Sabha.	31-3-83	3-4-83	0 02	

## 11. PANEL OF CHAIRMEN

Sl. No.	Members nominated	Date of nomination
1.	Shri F. H. Mohsin	3-3-1983
2.	Shri R. S. Sparrow	3-3-1983

## 12. PAPERS LAID ON THE TABLE

(i) By Government	.	.	.	.	.	1772
(ii) By Private Members	.	.	.	.	.	4

## 13. PETITIONS

Presented by Members	.	.	.	.	.	.	3
----------------------	---	---	---	---	---	---	---

14. PRESIDENT'S ADDRESS

Date of Address	Dates of discussion on Motion of Thanks	No. of Amendments tabled	No. of Amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
18-2-1983	22-2-1983 23-2-1983 24-2-1983 25-2-1983 28-2-1983 1-3-1983	700	--	1-3-1983	H M 13 58	4-3-1983

15. PRIVILEGE MATTERS

S. No.	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1.	Question of privilege against the Minister of Home Affairs and Minister of Law, Justice and Company Affairs for allegedly making wrong and misleading statements in the House on 14 March, 1983, in regard to a Note stated to have been sent by the Chief Election Commissioner to Government after the first round of poll in Assam for postponing the elections.	Shri Atal Bihari Vajpayee and Shri Harikesh Bahadur	24-3-1983	0.15	The Speaker gave his ruling withholding his consent to the raising of the question of privilege.
				H M	
2.	Question of privilege against the Vice-Chancellor, Aligarh Muslim University for his alleged undignified and unbecoming behaviour with him at a meeting of the Court of Aligarh Muslim University held on 26 March, 1983.	Shri Mohd. Asrar Ahmad	29-4-1983	0.14	The House referred the matter to the Committee of Privileges on a motion moved by Shri Mohd. Asrar Ahmad.

3. Shouting of slogans and throwing of a piece of cloth containing some printed matter thereon from the Visitors' Gallery on the floor of the House by a visitor.

10-3-1983 0.03

The Deputy Speaker informed the House that a visitor shouted slogans and threw a piece of cloth containing some printed matter on thereon the floor of the House from the Visitors' Gallery about 14.50 hours and had made a statement but had not expressed any regret for his action. The House resolved that he had committed a grave offence and was guilty of the contempt of the House. The House further resolved that he be let off with a stern warning on the rising of the House on that day.



## 16. QUESTION

*(i) Starred*

Number of Questions put down in Question Lists for Oral Answers	†973
---	------

Number of Questions orally answered	269
-------------------------------------	-----

*(ii) Unstarred*

Number of Questions put down in Question Lists for Written Answers and Written Answers furnished	††10975
--	---------

*(iii) Short Notice Questions*

Number of Questions put down in Short Note Question Lists	Nil
---	-----

Number of Short Notice Questions orally answered	Nil
--	-----

†Includes 33 Starred Questions postponed/transferred from one Ministry to another.

††Includes 165 Unstarred Questions postponed/withdrawn/transferred from one Ministry to another.

(iv) *Half-an-Hour Discussions Arising Out of Answers to Questions*

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/Deptt.	Time Taken
					Hrs. Mts.
1.	Support Price of Wheat	Shri H. N. Bahuguna	8-4-1983	Agriculture	1 14
2.	Number of Gas Consumers per Agent	Shri Rajnath Sonkar Shastri	22-4-1983	Energy	1 16
3.	Employments of Children in hazardous jobs	Shri Madhavrao Scindia	4-5-1983	Labour and Rehabilitation	1 08
4.	Jawaharlal Nehru University	Shri Jaipal Singh Kashyap	6-5-1983	Education and Culture	0 43
5.	Rise in Prices of Cars	Shri K. Lakkappa	9-5-1983	Industry	0 51

## 17. RESIGNATION BY MEMBER

Sl. No.	Name	State	Constituency	Date from which resignation took effect.	Date of issue of Notification in Gazette/Publication in Bulletin.	Date of announcement in House.
1	2	3	4	5	6	7
1.	Dr. Farooq Abdulla	J & K	Srinagar	4-3-1983	4-3-1983	4-3-1983

## 18. (i) RESOLUTIONS

Sl. No.	Brief Subject	Name of Member	Date of Discussion	Time taken	Ministry/Department concerned	Remarks
1.	Condemnation of brutal killings and riots that took place in Assam and appeal to the people of Assam to strengthen the feelings of mutual cooperation and brotherhood and find a solution to the complicated problem.	Placed before the House by the Speaker	22-2-83	H. M 0 03	Home Affairs	Adopted unanimously

## (ii) Government Resolution

Sl. No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
				H. M.		
*1	Approval of the recommendations made in paras 63, 64, 67 and 70 contained in the Seventh Report of the Railway Convention Committee, 1980, presented to Parliament on 5-11-1982.	Shri A.B.A. Ghani Khan Choudhary	19-3-83 21-3-83	6.35	Railways	Adopted
*2	Discussed together with Demands for Grants in respect of the Budget (Railways) for 1983-84; Supplementary Demands for Grants in respect of the Budget (Railways) for 1982-83 and Demands for Excess Grants in respect of the Budget (Railways) for 1980-81.					

## (iii) Statutory Resolution

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
*	Disapproval of the Delhi Administration (Amendment) Ordinance, 1983 (Ordinance No. 1 of 1983)	Article 123 of the Constitution	Shri N.K. Shejwalkar	21-3-83 22-3-83	29	Home Affairs	Negative
*	Discussed together with motion for consideration of the (i) Delhi Administration (Amendment) Bill, 1983 and (ii) Delhi Municipal Corporation (Amendment) Bill, 1983.						

(iv) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1	2	3	4	5	6	7
1.	Steps for speedy implementation of socio-economic programme.	Shri K. Lakkappa	13-8-1982 (Ninth Session) 15-10-1982 (Tenth Session)	H. M. 2-31 (excluding 2 hrs. 44 minutes taken during Ninth and Tenth Sessions)	Planning	Withdrawn by leave of the House.
2.	'Right to Work' as fundamental right.	Shri Chandulal Chandrakar	4-3-1983 18-3-1983 31-3-1983	4-27	Labour and Rehabilitation	Negative
3.	Centre-State relationship.	Shri Amal Datta	31-3-1983 15-4-1983 29-4-1983	5-32	Home Affairs	Discussion not concluded

19. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief subject	Under Rule	Name of Member who raised the discussion	Date of Discussion	Time taken	Ministry/ Department Concerned	Remarks
✓ 1.	Statement made by the Minister of Home Affairs in the House on 4-11-1982 regarding the situation in Punjab.	193	Shri Atal Bihari Vajpayee	5-11-82 (Tenth Session) 4-3-83	H. M. 2 50 3 minutes taken during the Tenth Session)	Home Affairs	
2.	Statement made by the Minister of Home Affairs in the House on 3-3-83 regarding incidents in Assam.	193	Shri Ram Vilas Paswan	14-3-83	4 11	Home Affairs	
3.	Problems of agricultural labour.	193	Shri Ram Swarup Ram	4-5-83	3 21	Labour and Rehabilitation	
4.	Statement made by the Minister of Home Affairs in the House on 4-5-83 regarding situation in Assam.	193	Dr. Subramaniam Swamy	5-5-83	4 42	Home Affairs	
✓ 5.	Statement made by the Minister of Home Affairs in the House on 4-5-83 regarding incident that occurred at Patiala on 2 May, 1983.	193	Dr. Subramaniam Swamy	9-5-83	4 50	Home Affairs	

**20. SPEAKER/DEPUTY SPEAKER/CHAIRMAN  
REFERENCES/ANNOUNCEMENT**

Sl. No.	Subject	By whom	Date
1.	Grief on the loss of lives in Assam.	Speaker	21-2-1983
2.	Adjournment of House at 4.30 P.M. on 28-2-1983 to re-assemble at 5 P.M. for the presentation of the General Budget.	Speaker	28-2-1983
3.	100th Death Anniversary of Karl Max.	Speaker	14-3-1983 ✓

**21. STATEMENTS**

*(i) Suo moto Statements made/laid by Ministers under Rule 372.*

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
1.	Regarding situation in Assam.	Shri P. C. Sethi	21-2-1983	0 07
2.	Certain accidents in the stone and bajri mines in the Union Territory of Delhi.	Shri Veerendra Patil	22-2-1983	0 05
3.	Family Welfare Programme.	Shri B. Shankaranand	25-2-1983	0 06
4.	Government business for the week commencing the 28th February, 1983.	Shri Buta Singh	25-2-1983	0 30
5.	Incidents in Assam.	Shri P. C. Sethi	3-3-1983	0 08
6.	Setting up of an Advisory Board on Energy.	Shri Shivraj V. Patil	4-3-1983	0 01
7.	Regarding situation in Assam.	Shri P. C. Sethi	14-3-1983	0 27
8.	Collision between B-114 Bandel-Howrah local and H-292 Haripal-Howrah local at Howrah station on 16-3-1983.	Shri A.B.A. Ghani Khan Choudhury	17-3-1983	0 11

1	2	3	4	5
✓9.	Government business for the week commencing the 21st March, 1983.	Shri Buta Singh	19-3-1983	0 20
10.	Regarding situation in Assam.	Shri P. C. Sethi	22-3-1983	0 07
11.	Setting up of a Commission on Centre-State relations.	Smt. Indira Gandhi	24-3-1983	0 03
12.	Strike by the workers of Delhi Transport Corporation on 23rd March, 1983.	Shri K. Vijaya Bhaskara Reddy	24-3-1983	0 05
13.	Press reports that Indian the Ambassador in Washington appeared to give evidence before a Committee of the U.S. Congress.	Shri P.V. Narasimha Rao	31-3-1983	0 06
14.	Withdrawal of money from the Contingency Fund of India for meeting the requirement of funds of the newly constituted Advisory Board on Energy.	Shri N.R. Laskar	5-4-1983	0 04
✓15.	Regarding situation in Punjab.	Shri P. C. Sethi	5-4-1983	0 07
16.	Procurement price for wheat and the minimum support price for barley for 1983-84 Marketing Season and related matters.	Shri Rao Birendra Singh	7-4-1983	0 02
17.	Release of two instalments of Dearness Allowance to Central Government employees and relief to the pensioners including family pensioners.	Shri Pranab Kumar Mukherjee.	8-4-1983	0 04
18.	Theft of Firearms from the Malkhana room of the Additional District and Sessions Judge, Ganganagar, Rajasthan.	Shri P. C. Sethi	15-4-1983	0 04
19.	Import and Export Policy for 1983-84.	Shri Vishwanath Pratap Singh	15-4-1983	0 12
20.	Launch of Satellite Launch Vehicle, SLV-3-D-2.	Shri Shivraj V. Patil	18-4-1983	0 04
21.	Setting up of a National Committee on the celebration of Birth Centenary of Shri Nand Lal Bose.	Shri P. K. Thungon	19-4-1983	0 03



1	2	3	4	5
22.	Incident that occurred at Amritsar on 25th April, 1983.	Shri P. C. Sethi	26-4-1983	0 04
23.	Government business for the week commencing the 2nd May, 1983.	Shri Buta Singh	29-4-1983	0 20
24.	Show of gas in the well drilled in Razole (Andhra Pradesh).	Shri P. Shiv Shanker	3-5-1983	0 01
25.	Incident that occurred at Patiala on 2nd May, 1983.	Shri P. C. Sethi	4-5-1983	0 01
26.	Situation in Assam.	Shri P. C. Sethi	4-5-1983	0 13
27.	Government business for the 9th and 10th May, 1983.	Shri Buta Singh	6-5-1983	0 15
28.	Arrival of the first batch of enriched uranium from France.	Shri Shivraj V. Patil.	6-5-1983	0 01
29.	Registration for telephones by freedom fighters under priority category and scheme for payment of freedom fighter's pension through Post Office Savings Bank.	Shri V. N. Gadgil	10-5-1983	0 03

## (i) Matters Under Rule 377

Sl. No.	Subject	Name of Member who raised the matter.	Minister who made the statement in response thereto.	Date	Time taken
1	2	3	4	5	6
1	Compensation to the farmers of Haryana whose crops had been destroyed in haai-storm.	Shri Mani Ram Bagri			H. M.
2.	Need for payment of arrears to sugarcane growers in U.P.	Shri Mahavir Prasad			
3.	Need to construct a new building for Post & Telegraph Department at Lakhisarai, Bihar, to facilitate setting up of a new automatic telephone exchange and Telegraph Office.	Shrimati Krishna Sahi			
4.	Need for banning employment of children in factories and enforcement of law strictly.	Shri Chandra Pal Shailani		22-2-1982	0 12
5.	Beating of lawyers and employees of Courts in Azamgarh (U.P.)	Shri Chandrajit Yadav			
6.	Need to give special attention to proper development of Medical Science and Technology.	Dr. A. Kalanidhi			
7.	Need to establish an Agricultural University at Ochhaghat in Solan. (Himachal Pradesh)	Shri Krishan Datt Sultanpuri			
8.	Need for establishment of industries in Mirzapur (U.P.)	Shri Umakant Mishra			

1	2	3	4	5	6
					H.M.
9.	Need for re-opening of the Bihar Cotton Mills Limited, Phulwari Sharieff, Bihar.	Shri Ramavatar Shastri			
10.	Need for release of more quota of wheat and other foodgrains to Ghazipur district, U.P.	Shri Zainul Basher		23-2-1983	0 14
11.	Urgent need to improve the lot of para-medical employees of Health and Family Welfare Department, U.P.	Shri Rajnath Sonkar Shastri			
12.	Need to nationalise the National Rubber Manufacturers Limited and Inchek Tyres Limited.	Shri Somnath Chatterjee			
13.	Need for framing a Scheme for submission of property returns by M.Ps and M.L.As.	Shri Kamal Nath			
14.	Deaths and sufferings of people of some States of Northern India on account of severe cold and need to provide employment and other relief to them.	Shri Harikesh Bahadur			
15.	Need for establishment of powerful Radio Stations at Barmer and Jaisalmer in Rajasthan.	Shri Virdhi Chandef Jain			
16.	Assistance of Central Government for running of Ashok Paper Mills at Darbhanga, Bihar.	Shri Ram Vilas Paswan			
17.	Subsidy to onion growers.	Shri Ram Singh Yadav		24-2-1983	0 16
18.	Funds for the development of National Highways in Orissa.	Shri Chintamani Jena			

1	2	3	4	5	6
					<b>H.M.</b>
19.	Need for action against persons who violated freedom of Press.	Shri Satyanarayan Jatiya			
20.	Punishment to offenders responsible for killing of persons in Etawah, U.P.	Shri Ram Singh Shukya			
21.	Need for financial assistance to West Bengal for refugees.	Shri Satyasadhan Chakraborty			
22.	Financial assistance to the people affected by natural calamities in Mirzapur, U.P.	Shri Ram Pyare Panika			
23.	Restoration of the work of centralisation of Rupee Travellers Cheque and reconciliation work at Calcutta.	Shri Niren Ghosh			
24.	Monetary assistance to drought affected farmers for irrigation purposes.	Smt. Geeta Mukherjee		28-2-1983	0 14
25.	Payment of arrears of wages to the workers of Shivalik Cellulose Ltd. Gajraola, Moradabad (U.P.) and reopening of Mill.	Shri Chander Pal Singh			
26.	Arrangements for the purchase of Virginia Tobacco in Bijapur area, Gujarat.	Shri Motibhai R. Chaudhary			
27.	Measures for preservation of sea turtles.	Smt. Jayanti Patnaik			
28.	Increase in the quota of rice for distribution in Kerala.	Shri G.M. Banatwalla			
29.	*Need for a foreign Airmail Sorting Office at Cochin.	Shri Xavier Arakal			

1	2	3	4	5	6
					H.M.
30.	Certain remarks in the book 'Leaders' written by Richard Nixon.	Shri Kamal Nath			
31.	Pakistani citizens over-staying in Rajasthan.	Prof. Nirmala Kumari Shaktawat			
32.	Proper distribution of loans to the poor people at Maharashtra under the Integrated Rural Development Programme.	Shri Keshorao Pardhi			
33.	Need to open polling stations at every Gaon Sabha to help the voters during elections.	Shri B.D. Singh		1-3-1983	0 11
34.	Need to solve problems of employees of Birla Cotton Spinning and Weaving Mills Ltd., to obviate strike.	Shri Jagdish Tytler			
35.	Need to improve the lot of fishermen in the country.	Prof. Ajit Kumar Mehta			
36.	Need for exploitation of lignite deposits in Rajasthan	Shri Viridhi Chander Jain			
37.	Malpractices in selection of students for admission in educational institutions.	Dr. V. Kulandaivelu			
38.	Need for small industries in Bidar district of Karnataka.	Shri Narsing Suryawanshi			
39.	Problems faced by handloom weavers.	Shri Harikesh Bahadur			
40.	Need for financial assistance to the State of Bihar for repairing the National Highways in the State.	Shri Ram Swarup Ram	2-3-1983	0 13	

1	2	3	4	5	6
41.	Need for reintroduction and passing of the Land Acquisition (amendment) Bill in the current session.	Shri Digambar Singh			
42.	Safety measures for fishermen on coasts.	Shri Ravindra Varma			
43.	Situation arising out of retrenchment of labourers of J.K. Synthetics, Kota, Rajasthan.	Shri Krishna Kumar Goyal			
44.	Need for a T.V. Centre at Allahabad.	Shri Krishna Prakash Tewari			
45.	Need to control apple scab disease and financial assistance to the apple growers in Himachal Pradesh.	Shri Krishan Datt Sultanpuri			
46.	Incidents in Jawahar Lal Nehru University.	Shri Ram Vilas Paswan			
47.	Immediate release of water from the Kota Barrage in the Chambal Canal.	Shri Madhavrao Scindia			
48.	Steps for ending the strike in Indian Explosive, Gomia,	Shri Ramavatar Shastri		3-3-1983	0 17
49.	Need for adequate to the labourers engaged in plucking Tendu leaves.	Shri Baburao Paranjpe			
50.	Need for rehabilitating properly the widows from East Pakistan who came in 1966 and were settled in an Asharam in Kerala.	Shri Sudhir Kumar Giri			
51.	Need for help to the families affected by the decision of the authorities not to allow grazing in Bharatpur Bird Sanctuary	Shri Rajesh Pilot			

1	2	3	4	5	6
					H. M.
52.	Drought conditions prevailing in Madhya Pradesh and need for postponement of recovery of Government dues from farmers.	Shri Pratap Bhanu Sharma			
53.	Need to take effective steps to prevent bird-hits on aircraft while on flight.	Shri K. Lakkappa			
54.	Need to declare Allahabad University as a Central University.	Shri Zainul Basher	4-3-1983	0	06
55.	Need for legislation on dowry prohibition and setting up of family courts.	Smt. Pramila Dandavate			
56.	*Need to send a team of Doctors for proper treatment and care of the injured persons in Assam.	Shri Jamilur Rahman			
57.	Unprecedented financial crisis faced by sugarcane growers in the country in general and in Uttar Pradesh and North Bihar in particular.	Shri H.N. Bahuguna			
58.	Need to establish a Shipyard near Hazira on Tapi river in Gujarat.	Shri Navin Ravani	14-3-1983	0	13
59.	Need for relief work and distribution of food-grains to the people affected by natural calamities in Mirzapur, Uttar Pradesh.	Shri Uma Kant Mishra.			
60.	Need to establish a Soda-Ash Factory and a Sugar Mill at Phulpur, Allahabad.	Shri Krishna Prakash Tewari			
61.	Supply of edible oil to West Bengal.	Shri Ajit Kumar Saha			

1	2	3	4	5	6
<b>H. M.</b>					
62.	Need for Television Station at Kota.	Prof. Nirmala Kumari Shaktawat			
63.	Need for providing market abroad for cashew nuts for the benefit of farmers of Kerala.	Prof. P.J. Kurien			
64.	Attack on journalists.	Shri Harikesh Bahadur			
65.	Difficulties faced by sugarcane growers.	Prof. Ajit Kumar Mehta	15-3-1983	0	18
66.	Need for effective measures for land subside in Jharia Coal-fields.	Shri Krishna Chandra Halder			
67.	Payment of arrears to sugarcane growers and steps to effect improvement in the working of Iqbalpur Sugar Mills.	Shri Jagpal Singh			
68.	Payment to tobacco growers in Andhra Pradesh.	Prof. N.G. Ranga			
69.	Need to establish an Automatic Telephone Exchange at Junagarh, Gujarat.	Shri Mohanlal Patel			
70.	Need for establishment of a Super Thermal Power Station at Talcher in Orissa.	Shri Lakshman Mallick			
71.	Drought in Palghat district of Kerala.	Shri V.S. Vijayaraghavan	16-3-1983	0	15
72.	Non-implementation of the recommendations made by the 'Non-official Advisory Committee on Freedom Fighter Honour Pension Scheme.'	Shri Ramavatar Shastri			



1	2	3	4	5	6	
					<b>H. M.</b>	
73.	Development of Ra- ghopur in Vaishali district Bihar.	Shri Ram Vilas Paswan				
74.	Need for using more sophisticated imple- ments to start the Oil exploration in Pilibhit, Uttar Pradesh.	Shri Harish Kumar Gangwar				
75.	Acute scarcity of water in Madras.	Dr. A. Kalanidhi				
76.	Need to improve the working of Sir Sunder Lal Hospital of Banaras Hindu University, Banaras.	Shri Rajnath Sonkar Shastri				
77.	Need for payment of proper sugarcane price to the growers in Rajasthan.	Shri Krishna Kumar Goyal				
78.	Need for getting the ropeway repaired to avoid inconvenience to the tourists visit- ing Rajgir (Bihar).	Shri Chandra Pal Shailani				
79.	Need for the issue of licences for the culti- vation of 'Poppy' to the farmers of Gazi- pur (Uttar Pradesh)	Shri Zainul Basher				
80.	Criteria for grant of Central assistance for accelerated water sup- ply programme,	Shri Virdhi Chander Jain			17-3-1983	0 12.
81.	Preserving the histo- rical importance of Vedaranyam as salt producing centre,	Shri Thazhai M. Karunanithi				
82.	Need for assurance to the followers of various religions go- ing on 'Padyatra' for a safe journey.	Shri Satyanarayan Jatiya				

1	2	3	4	5	6	
					H. M.	
83.	Need for instructions to Mizoram Government for giving permission to Chakma families to retain those jungles already cut down for their jhuming during pendency of settlement of boundary disputes.	Dr. R. Rothuama	}			
84.	Steps for safe travelling of women in trains.	Smt. Usha Prakash Choudhari				
85.	Installation of a Statue of Dr. Rajendra Prasad in Delhi and celebrations on the occasion of his birth centenary.	Smt. Madhuri Singh				
86.	Faulty functioning of cross bar system of Telephones and others draw-backs in the functioning of Delhi Telephones Department.	Shri K. Lakkappa				
87.	Wastage of fine quality of coking coal of Coal India Ltd.	Shri A.K. Roy			18-3-1983	0 15
88.	Need for construction of a new bridge over Barna river.	Shri B.D. Singh				
89.	Need for a direction from Central Government to the State of Tamil Nadu for providing electricity to the people specially the farmers,	Shri K. Mayathevar				
90.	Nationalisation of Swadesi Cotton Mills, Kanpur.	Shri Basudeb Acharya				

1	2	3	4	5	6
<b>H. M.</b>					
91.	Need to take effective measures for saving water of river Sone from being polluted.	Shri Dalbir Singh			
92.	Construction of a second dam near Giribata Hydroelectric Project in Himachal Pradesh.	Shri Krishan Datt Sultanpuri			
93.	Need for a coordinated programme for a well planned afforestation and ecological protection programme to overcome drought in South.	Shri K. Arjunan			
94.	Need for completion of microwave system in Amreli city for its proper development.	Shri Navin Ravani	21-3-1983	0 12	
95.	Need to set up East Campus of Delhi University and open two more colleges in trans-Yamuna area.	Shri Ratansinh Rajda			
96.	Drought in various parts of the Country and relief work in those areas.	Shri Mani Ram Bagri			
97.	Need to amend the Civil Procedure Code, 1976 for making provision for publication of summons in newspapers at the request of the concerned parties and at the discretion of the court.	Shri Harish Kumar Gangwar			
98.	Low investment in the Northern Region by Andhra and Canara Banks.	Shri Krishna Prakash Tewari			

1	2	3	4	5	6
					H. M.
99.	Head Quarters of the Gandhamardan Bauxite Project.	Shri Rasa Behari Behra			
100.	Need to take effective measures against looting of Banks.	Shri T. S. Negi		22-3-1983	0 06
101.	Accidents in Saunda colliery in Hazaribagh (Bihar) and compensation to the heirs of the deceased.	Shri Ram Vilas Paswan			
102.	Need for supply of more jute seed from Central Pool to Purnea District, Bihar.	Shri Jamilur Rahman			
103.	Need to control the incidence of pick-pocket in Delhi.	Shri Chandra Pal Shailani			
104.	Need for expediting the proposal for establishment of a Coast Guard detachment at Paradip port in Orissa.	Smt. Jayanti Patnaik			
105.	Need for opening more branches of Banks at Lakhi Sarai, Bihar.	Smt. Krishna Sahi		23-3-1983	0 11
106.	Bank loan facility to the farmers of Jalla Area near Patna in Bihar.	Shri Ramavatar Shastri			
107.	Need to provide Nitrous Oxide and Oxygen gases to the hospitals of Uttar Pradesh for operation of patients.	Shri Harikesh Bahadur			
108.	Need for rationalising the selection procedures in the Bank Services.	Shri N. Selvaraju			

1	2	3	4	5	6
					H. M
109.	Need for expeditious steps to recover the sand pumps and the dredger installed at Paradip Port which sank in the Bay of Bengal.	Shri Lakshman Mallick			
110.	Need for setting up an oil refinery at Mangalore.	Shri Oscar Fernandes			
111.	Need for making doctors' service compulsory in rural areas before they go abroad for service.	Shri Virdhi Chander Jain			
112.	The fast by Shri Ram Lal Rahi, M.P. in Sitapur to focus attention to the problem of seepage of Sharda Canal in Sitapur and other districts of Uttar Pradesh.	Shri Ashfaq Husain		21-3-1983	0 11
113.	Violation of prescribed legal procedures in processing the loan applications by Banks under pressure from local authorities.	Shri Baburao Paranjpe			
114.	Need for providing adequate compensation and employment to the displaced persons of Chhotanagpur area, Bihar.	Prof. Ajit Kumar Mehta			
115.	Pollution of Yamuna river.	Shri Digambar Singh			
116.	Construction of a separate memorial room in Patna Museum to place the urn of Pandit Jawaharlal Nehru.	Shri Chandra Pal Shailani			

1

2

3

4

5

6

H. M.

<del>117.</del>	Need for legislation to control noise pollution.	Prof. Nirmala Kumari Shaktawat			
118.	Need for direction to the Eastern Railway to reverse the decision regarding procedure for payment of freight on coal to the Shipping Companies.	Dr. Krupasindhu Bhoi			
<del>119.</del>	Need for comprehensive legislation for the welfare of agricultural labourers.	Shri B.D. Singh	30-3-1983	0	15
120.	Need for repairing the road from katra to Vaishnodevi, a holy place of all India Importance.	Shri Harish Kumar Gangwar			
121.	Introduction of a New train between Hyderabad and Madras via Nellore.	Shri Puchalapalli Penchalaiah			
122.	Regularisation of services of Home Guards in Bihar and increase in their salaries.	Shri Ram Vilas Paswan			
123.	Need to abolish system of engaging staff on extra departmental basis in the Posts and Telegraphs Department.	Shri Sushil Bhattacharya			
124.	Need to control Monkey Virus disease in Karnataka.	Shri Oscar Fernandes			
125.	Relief work in Tamil Nadu.	Shri K. Mayathevar			
126.	Credit supply by Bank to the sick engineering units at Kolhapur.	Smt. Sanyogita Rane			

1	2	3	4	5	6
					H.M.
127.	Financial assistance to the Uttar Pradesh Government for restarting the Kumar Bronze Factory at Tarikhet. Almora.	Shri Harish Rawat			
128.	Need for effective measures to control seepage from canals in different parts of the Country and financial assistance to the States for this work.	Shri Harikesh Bahadur	31-3-1983		0 17
129.	Demands of sea-men.	Shri M. M. Lawrence			
130.	News-reports of alleged U.S. Plan about Balkanisation of India as published in 'Patriot' and 'Link'.	Dr. Subramaniam Swamy			
131.	Regularisation of services of Railways Coolies.	Shri Baburao Paranjpe			
132.	Need to set up a Commission for settlement of boundary dispute between Uttar Pradesh and Bihar.	Prof. K.K. Tewari			
133.	Direction from Central Government to the Bhakra Beas Management Board to share 50 per cent cost of construction of the three bridges in Himachal Pradesh.	Prof. Narain Chand Parashar			
134.	Need for measures to check the rising level of underground water in Delhi.	Shri Chandra Pal Shailani			
135.	Need to allot more quota of cement to the State of West Bengal.	Shri Arit Kumar Saha			

1	2	3	4	5	6
					H:M.
136.	Need to exempt diesel used by fishermen from taxes.	Shri Oscar Fernandes		4-4-1983	0 15
137.	Need for proper functioning of Balasore Telephone Exchange Orissa.	Shri Chintamani Jena			
138.	Need for measures to check the water of river Moovathupuzha from being polluted by the effluents of the Newsprint Factory, Vellore.	Shri Skariah Thomas			
139.	Need to announce the support price of wheat at Rs. 225.00 per quintal.	Shri Jaipal Singh Kashyap			
140.	Need for early completion of the second lane of Mahatama Gandhi Bridge between Patna and Hajipur.	Shri Ram Vilas Paswan			
141.	Statement made by the President of Pakistan about Indian Muslims.	Shri Zainul Basher			
142.	Need for installation of T.V. Repeater Stations at Gwalior and Lalitpur.	Shri Madhavrao Scindia			
143.	Need to stop pilferage of wheat and diesel on trains between Paradeep and Cuttack.	Shri A.C. Das		5.4.1983	
144.	Need for absorption of employes of the Malaria Research Project Keonjhar, Orissa.	Smt. Jayanti Patnaik			
145.	Need for an enquiry into the selection of Indian Football players for International Nehru Gold Cup Football Tournament.	Shri Krishna Chandra Halder			
146.	Working conditions of Scientists in various research institutions.	Shri Harikesh Bahadur			



1	2	3	4	5	6
					H. M.
147.	Financial assistance for the Bijnor Unit of Uttar Pradesh, Sugar Corporation Limited.	Shri Mangal Ram Premi			
148.	Need for grant of 'No Objection' by the Delhi Cantonment Board to the Delhi Electricity Supply Undertaking for electrification of the area adjoining Naraina Village.	Shri Atal Behari Vajpayee			
149.	Demonstration by the Railway employees in Delhi for interim relief and wage revision.	Prof. Madhu Dandavate			
150.	Need for improving the power generation position in North Bihar for removal of its economic backwardness.	Smt. Madhuri Singh			
151.	Steps for protection of labourers working in dyeing and printing of textiles in Jodhpur, Pali and Balotra from Polluted water flowing in open drains by setting up treatment plants.	Shri Chintamani Panigrahi			
5.	Need for construction of a railway line between Talcher and Sambalpur.	Dr. Krupasindhu Bhoi			
153.	Need to solve the drinking water problem in Mirzapur and Banaras districts of Uttar Pradesh.	Shri Uma Kant Mishra			
154.	Financial assistance for slum clearance in Patna.	Shri Ramavatar Shastri		6-4-1983	( ) 20
155.	Illegal import of Coconut oil at Cochin Port.	Shri E.K. Imbichibava			
156.	Need for compensation to the farmers in Haryana whose crops have been destroyed by hailstorm.	Shri Mani Ram Bagri			

H. M.

- |      |   |                           |          |      |
|------|---|---------------------------|----------|------|
| 157. | Drinking water famine in the colonies located along Yamuna because of digging of wells along Yamuna river for the supply of water to Delhi/New Delhi. | Shri Bhim Singh           |          |      |
| 158. | Need for expert Zoologist and Veterinary aid to save the sick crocodiles of the Jawahar Sagar Wild Life Sanctuary, Kota, Rajasthan.                   | Dr. Vasant Kumar Pandit   |          |      |
| 159. | Early implementation of Veeranam drinking water scheme for solving the drinking water problem in the State of Tamil Nadu.                             | Shri K. Mayathevar        |          |      |
| 160. | Employment to the persons whose lands were taken for establishing factories in Phulpur, Uttar Pradesh.  | Shri B.D. Singh           |          |      |
| 161. | Need to solve the problems faced by Indians working in Gulf countries.  | Shri V. S. Vijayaraghavan |          |      |
| 162. | Acute drinking water and food scarcity prevailing in Bidar (Karnataka).   | Shri Narsing Suryawanshi  |          |      |
| 163. | Need for approval of the Kollar drinking water scheme, Madurai, Tamil Nadu.   | Shri S. T. K. Jakkayan    |          |      |
| 164. | Problems of Primary Teachers going on strike in Delhi.  | Shri Jagdish Tytler       |          |      |
| 165. | Need for industrialisation of Maharajganj constituency of Gorakhpur for its proper development.   | Shri Ashfaq Husain        | 7-4-1983 | 0 18 |
| 166. | Need to set up a high power enquiry into the incidence of closure of Haldia dock for shipping.  | Shri Satyagopal Misra     |          |      |

1	2	3	4	5	6
<b>H. M.</b>					
167.	Need to halt the superfast train running between Delhi and Ahmedabad at Mehsana, Gujarat.	Shri Motibhai R. Chaudhari			
168.	Need to declare 14th April as a closed Holiday on account of Dr. B. R. Ambedkar's Birthday.	Shri Satyanarayan Jatiya			
169.	Need to set up a Central Sidha Research Centre.	Shri N. Dennis			
170.	Scale of assistance to the State of Rajasthan for relief works.	Shri Virdhi Chander Jain			
171.	Need to link Alwar town with Ahmedabad Delhi National Highway No. 8.	Shri Ram Singh Yadav			
172.	Direction from the Centre to the States neighbouring Karnataka to supply electricity to it.	Shri B.V. Desai			
173.	Need for industrialisation of Saidpur (Uttar Pradesh) to solve the unemployment problem of the area.	Shri Rajnath Sonkar Shastri			
174.	Need for early opening of Hissar Textile Mill.	Shri Satya-sadhan Chakraborty	8-4-1983		0 16
175.	Need for providing facilities to the workers engaged in Bidi manufacturing in Madhya Pradesh.	Shri Baburao Paranjpe			
176.	Need to link Ganga-Cauveri rivers for solving irrigation problems in Tamil Nadu.	Shri Era Anbarasu			
177.	Need to set up photo film Unit at Majkhali.	Shri Harish Rawat			

	2	3	4	5	6
					H. M.
178.	Distribution of surplus land to the poor for effective implementation of 20 Points Programme.	Smt. Usha Verma			
179.	Measures to stop the felling of green trees in Purnea and other parts of Bihar.	Smt. Madhuri Singh			
180.	Shortage of application forms in U.P.S.C.	Shri Chandra Pal Shailani			
181.	Need for arresting the declining trend in the export of canned products to U.S.S.R.	Shri S.T.K. Jakkayan			
182.	Financial difficulties of Kerala Government.	Shri V.S. Vijayaraghavan			
183.	Unsatisfactory working of telephone service in Ferozabad.	Shri Rajesh Kumar Singh	11.4-1983	0	14
184.	Need for staying the winding up of the Dandakaranya Development Authority in West Bengal.	Shri Ajit Bag			
185.	Development of paper industry in Gorakhpur.	Shri Harikesh Bahadur.			
186.	Need for early setting up of the proposed Coach Factory at Subedarganj, Allahabad.	Shri Krishna Prakash Tewari			
187.	Need for expeditious steps to establish a steel plant at Hospet in Bellary, Karnataka.	Shri Narsing Suryawanshi			
188.	Need for release of adequate quota of foodgrains to the hilly areas of Uttar Pradesh.	Shri Harish Rawat			

1	2	3	4	5	6	
					H. M.	
189.	Modernisation of ESI Hospital, Barbil, Orissa.	Shri Harihar Soren	}			
190.	Need for supply of more paddy to Tamil Nadu for saving the workers of rice mills from starvation.	Shri Era Mohan		12-4-1983	0 14	
191.	Need for re-classification of different cities of the country.	Shri Ramavatar Shastri				
192.	Need for an early construction of an over-bridge at Jaunpur Railway Station.	Dr. A.U. Azmi				
193.	Financial assistance for setting up a paper mill in Tripura.	Shri Ajoy Biswas				
194.	Need for connecting Udaipur and Delhi by a Superfast train.	Shri Bheekhabhai		}		
195.	Financial assistance to the State of Kerala to meet the drought situation in the State.	Prof. P.J. Kurien				
196.	Direction to the Nationalised Banks to sanction loans to the people of Gujarat whose houses were destroyed in recent cyclone.	Shri Navin Ravani				
197.	Need to improve the functioning of telephones at Mathura, Uttar Pradesh.	Shri Digambar Singh				
198.	Working of Telegraph and Telecommunication services in the country.	Prof. Ajit Kumar Mehta				
199.	Need for early reopening of the Bhaskar Textile Mills, Jharsugunda.	Shri Satyasadhan Chakraborty	13-4-1983		0 15	

1	2	3	4	5	6	
					H .M.	
200.	Need for providing speed boats to the Customs Collectorate at Madurai to curb the smuggling on the east coast.	Shri M.S.K. Sathiyendran				
201.	Problems of opium growers.	Shri Chaturbhuj				
202.	Increasing cases of blindness amongst children in the country.	Shri Arjun Sethi				
203.	Need to construct an additional rail line between Khurdha and Puri.	Smt. Jayanti Patnaik				
204.	Need for nationalisation of certain cotton mills.	Shri Ram Vilas Paswan				
205.	Need to give up the idea of shifting the planning and development wing of Fertilizer Corporation of India from Sindri, Bihar.	Shri Krishan Pratap Singh				
206.	Need for opening of a Postal Division for Kalahandi district at Bhawanipatna.	Shri Rasa Behari Behra				
207.	Need to supply more wheat to Rajasthan for sale from Fair Price Shops.	Shri Viridhi Chander Jain			15-4-1983	0 14
208.	Need for amending the rules of Prevention of Food Adulteration Act to prevent the increasing adulteration.	Shri B.D. Singh				
209.	Need for financial assistance to the people affected by recent tornado in West Bengal.	Shri Chitta Basu				

1	2	3	4	5	6
					H. M.
210.	Need for early completion of the Veeranam Project to solve the drinking water problem of Madras.	Dr. V. Kulan- daivelu	}		
211.	Need for opening of a branch office of the Employees Provident Fund at Trichur, Kerala.	Shri K.A. Rajan			
212.	More financial assistance for development of Sanskrit.	Shri Uma Kant Mishra	}		
213.	Need for sanctioning Nuclear Power and Super Thermal Power Stations in Karnataka to meet power crisis in the State.	Shri Oscar Fernandes			
214.	Need for opening of an office of the South-Eastern Railway Public Service Commission at Cuttack, Orissa.	Shri A.C. Das			
215.	Need for effective implementation of the provisions of Civil Rights Act for removal of untouchability.	Shri B.D. Singh			
216.	Need for an enquiry into the termination of services of workers of Railway Mail Services at Gorakhpur.	Shri Harikesh Bahadur			18-4-1983
217.	Need for financial assistance to Calcutta University for its proper development.	Shri Saifuddin Chowdhary			
218.	Need for abolition of public schools system.	Shri Ram Vilas Paswan			
219.	Need to declare Ramanavami as a Gazetted Holiday.	Shri Satya- narayan Jatiya			

1	2	3	4	5	6
<b>H. M.</b>					
220.	Need for adequate power supply to the various Steel Plants.	Shri Chintamani Jena			
221.	Need for Engineering-cum-Traffic Survey for proposed metro gauge track between Chitradurga and Rayadurga.	Shri Narsing Suryawanshi			
222.	Need for supply of adequate quota of paper at concessional rate to Orissa for Exercise Books.	Shri Harihar Soren			
223.	Need for setting up of a China-clay based industrial complex in Mayurbhanj district of Orissa.	Smt. Jayanti Patnaik			
224.	Need for more financial assistance to the State of Orissa for boosting tourism in the State.	Shri Nityanand Misra			
225.	Need for making arrangement to make 'Bhabhad' grass available to the 'Bann' labourers in Dhar areas of Uttar Pradesh.	Shri Jagpal Singh	19-4-1983		0 14
226.	Need for financial assistance to the State of Bihar for taking effective measures against soil erosion in Samastipur, Bihar.	Prof. Ajit Kumar Mehta			
227.	Need for giving clearance to the Neorakhola Project and sanction the requisite funds for its completion.	Shri Artanda Pathak			
228.	Demonstration by the National Coordination Committee of Indian Teachers Organisation in support of their demands.	Shri Ratnavatar Shastri			



1	2	3	4	5	6
					H. M.
229.	Need for early reopening of Orient Paper Mill, Bhaskar Textile Mill and Kalinga Tubes in Orissa.	Shri Chintamani Panigrahi			
230.	Need for starting a fast train between Allahabad and Lucknow.	Shri Krishna Prakash Tewari			
231.	Need for setting up of a Central Honey Development Board.	Shri N. Dennis			
232.	Increasing irregularities in certain Post Offices of District Ghazipur, Uttar Pradesh.	Shri Rajnath Sonkar Shastri			
233.	Need to refrain the British Airways from closing down its branch office at Calcutta.	Shri Ajit Kumar Saha		20-4-1983	0 24
234.	Need to take effective measures to control Syphilis disease prevailing in the area of Chhota Nagpur due to the waste water from the nearby steel plants.	Shri Chandradeo Prasad Verma			
235.	Need to declare Gorakhpur Surauli and Gorakhpur Thuthi Barra Roads as National Highway and Financial assistance to repair these roads.	Shri Ashfaq Husain			
236.	Need for early reopening of all the degree courses in the Annamalai University Tamil Nadu.	Shri K. Mayathevar			
237.	Need for amending the provisions of Forest Conservation Act, 1980 for the development of the hilly areas of Uttar Pradesh.	Shri Harish Rawat			

1	2	3	4	5	6
					H. M.
238.	Goitre disease prevailing in Tarai areas of Uttar Pradesh.	Shri Rana Vir Singh			
239.	Need for shifting of the electrical manufacturing units set up by BHEL at Corbett Park to some other place to restore the ecology of the Park.	Dr. Krupasindhu Bhoi			
240.	Need for rehabilitation of families whose lands were acquired by Government for setting up big factories in Dhanbad, Bihar.	Shri Chandra Pal Shailani			
241.	Need to implement the decision taken by State Trading Corporation about entitlement of export of Salt.	Shri S. T. K. Jakkayan			
242.	Need for live telecast of important Soccer events in the country and to show video tapes of major football matches played abroad.	Shri Krishna Chandra Halder		22-4-1983	0 13
243.	Need for decentralisation of Railway region-wise for its proper functioning.	Shri Era Anbarasu			
244.	Problems of Railways Station Masters who are on hunger strike at the residence of Railway Minister.	Shri A. K. Roy			
245.	Need to improve Law and Order situation in Delhi.	Shri R. L. P. Verma			
246.	Financial assistance to the farmers whose crops were affected by the rising water of Yamuna in Mathura and Agra districts.	Shri Rajesh Kumar Singh			

1	2	3	4	5	6
					<b>H. M.</b>
247.	Restrictions imposed by Haryana Government on the export of grains out-side the State.	Shri Mani Ram Bagri			
248.	Power crisis in Bihar.	Shri Chandradeo Prasad Varma			
249.	Need for providing relief to the farmers whose crops have been destroyed by recent rains and hail-storm.	Shri Krishna Prakash Tewari			
250.	Need for a judicial enquiry into the incident in which seven Customs officials lost lives at Madras.	Dr. A. Kalanidhi			
251.	Need for restoration of the daily deposit collection schemes by the Banks.	Shri K.A. Rajan		26-4-1983	0 11
252.	Need for educational, social and economic development of Aonla constituency of Uttar Pradesh.	Shri Jaipal Singh Kashyap			
253.	Need to take effective measures to check pollution of water of Rushikulya river from the effluents of the Jayashri Chemicals Ltd.	Shri Chintamani Panigrahi			
254.	Need to solve the problems of labourers of Rori Asbestos Mines Chaibasa in the district of Singhbhum (Bihar).	Smt. Krishna Sahi			
255.	Need for early completion of Broad Gauge Railway Line between Kota and Chittorgarh and to connect Begu town with this Line.	Prof. Nirmala Kumari Shaktawat			

1	2	3	4	5	6
					<b>H. M.</b>
256.	Need for providing relief to the farmers whose crops have been destroyed <del>by</del> recent rain and hail-storm.	Shri Chandra Pal Shailani			
257.	Need for opening of T.V. Stations at Mangalore and Udipi in Karnataka.	Shri Oscar Fernandes		27-4-1983	9 19
258.	Effective implementation of the 20-Point Programme in Bihar for its proper development.	Smt. Madhuri Singh			
259.	Need to open an industrial Training Institute at Samastipur, Bihar.	Prof. Ajit Kumar Mehta			
260.	Need for effective steps to curb the activities of Dr. Jagjit Singh and his supporters who demonstrated in New York at U.N. Headquarters.	Shri B.D. Singh			
261.	Need for adequate supply of Electricity to the farmers of Uttar Pradesh.	Shri Harish Kumar Gangwar			
262.	Need for early implementation of the Demands of Railway Station Masters.	Shri Daya Rami Shakya			
263.	Need to postpone the recovery of loans and interest from the industries which are lying closed for want of power in Tamil Nadu.	Shri D.S.A. Sivapraksham			

1	2	3	4	5	6
					H. M.
264.	Conversion and construction of railway lines and new trains in Mithila region of Bihar to mollify the growing discontent of the people.	Shri Bhogendra Jha		27-4-1983	
265.	Need for setting up of an electric loco POH shop at Kharagpur.	Shri Satyagopal Mishra.			
266.	Need for improving power supply in Western Uttar Pradesh.	Shri Chander Pal Singh			
267.	Need for providing facilities for the Handloom in Kerala for its proper development.	Shri V.S. Vijayaraghavan			
268.	Allocation of adequate funds for Ernakulam-Alleppey Railway line and Alleppey-Kayamkulam Railway line.	Prof. P.J. Kurien			
269.	Need for improving the working of the Bharat Brakes and Valves Ltd.	Shri Basudeb Acharya			
270.	Need for CBI inquiry into the violation of Rice Procurement (Levy) Order, 1981 in Rajasthan.	Shri Girdhari Lal Vyas		28-4-1983	0 18
271.	Need for implementation of separate development schemes for hilly areas, Bundelkhand region and Tarai areas of Eastern Uttar Pradesh for their proper development.	Shri Ashfaq Husain			
272.	Need for a direct train from Gorakhpur to Bombay.	Shri Krishna Chandra Pandey			
273.	Proposal of 15 per cent production cut by the Jute Mills in West Bengal.	Smt. Geeta Mukherjee			

1	2	3	4	5	6
---	---	---	---	---	---

H. M.

- |                 |  |                                |          |           |        |      |
|-----------------|--|--------------------------------|----------|-----------|--------|------|
| 274.            | Arrangement for the procurement of gram and payment of its price to farmers.                                 | Shri Satyanarayan Jatiya       | }        | 28-4-1983 |        |      |
| <del>275.</del> | Legislation for banning of obscene advertisements in magazines etc.  | Shri Kamal Nath                |          | }         |        |      |
| 276.            | Installation of a low power T.V. transmitter at Mathura and early construction of relay centre at Agra.      | Shri Chandra Pal Shailani      |          |           |        |      |
| 277.            | Financial assistance to the people engaged in shellac industry for its proper development.                   | Smt. Madhuri Singh.            | 2-5-1983 |           | 0      | 12   |
| 278.            | Need for construction of a bridge over Ganga river at Rajghat, Kanauj (Uttar Pradesh).                       | Shri Chottey Singh Yadav       |          |           |        |      |
| 279.            | Financial assistance to the people affected by recent hail-storms in Gorakhpur ((Uttar Pradesh).             | Shri Harikesh Bahadur          |          |           |        |      |
| 280.            | Need for making drinking water scheme from Rajasthan Canal to solve the drinking water problem in Rajasthan. | Shri Virdhi Chander Jain       |          |           |        |      |
| 281.            | Need for inclusion of research on betel leaves in 20 Point programme.  | Prof. Ajit Kumar Mehta         |          |           |        |      |
| 282.            | Construction of a broad gauge Railway Line between Kottayam and Madurai.                                     | Shri Skariah Thomas            | }        |           | 3-5-83 | 0 20 |
| 283.            | Need to provide barbed fencing around Army firing range at Pokharan (Rajasthan).                             | Prof. Nirmala Kumari Shaktawat |          |           |        |      |

1	2	3	4	5	6
					H. M.
284.	Payment of compensation to the heirs of workers who died in the Kalinjar medium irrigation dam project.	Shri Chintamani Jena			
285.	Need to broadcast regular programmes of religious teachings from Oriya Bhagavat and other religious books from All India Radio.	Smt. Jayanti Patnaik			
286.	Negotiation between management and unions for Settlement of wages in Central Public Sector Enterprises.	Dr. A. Kalanidhi			
287.	Talks with Primary Teachers who are on strike.	Shri Atal Behari Vajpayee			
288.	Sanction of payment of over time to the employees of India Government Mint, Calcutta.	Shri Somnath Chatterjee			
				3-5-1983	
289.	Measures to control floods in Gorakhpur and Basti districts of Uttar Pradesh.	Shri Ashfaq Husain			
290.	Need for increasing the speed of trains in Bhavnagar and Rajkot divisions and introduction of super-fast trains between Delwara and Ahmedabad.	Shri Mohanlal Patel			
291.	Compound interest charges by banks on loans given to small farmers.	Shri Chander Pal Singh			
292.	Facilities and payment of wages to canteen workers equal to those of Central Government employees.	Shri Chandradeo Prasad Verma			

1	2	3	4	5	6	
					H. M.	
293.	Setting up of a coach factory at Gorakhpur.	Shri Krishna Chandra Pandey	}			
294.	Need for change in the Indian Explosives Act.	Shri V.S. Vijayaraghavan				
295.	Setting up of a Thermal Power Station in Orissa.	Dr. Krupasindhu Bhoi				
296.	Need for a Television Studio in Karnataka.	Shri Narsing Suryawanshi				
297.	Need for introduction of E.M.U. Coaches in Bardwan-Asansol Railway Section and construction of second foot-bridge at Bardwan Station.	Shri Krishna Chandra Halder				
298.	Need to improve the train services on Agra-Mathura-New Delhi section.	Shri Rajesh Kumar Singh				
299.	Discontentment among the people of Arunachal Pradesh because of non-availability of adequate essential consumer goods and non-payment of compensation for acquired land.	Shri H.N. Bahuguna			4-5-1983	0 19
300.	Need for opening of a big factory in Jabalpur, Madhya Pradesh.	Shri Baburao Paranjpe				
301.	Central assistance for solving drinking water problem in Midnapur and Kharagpur towns of West Bengal.	Shri Narayan Choubey				
302.	Need for socio-economic steps to find a permanent solution for the eradication of dacoits.	Shri Madhavrao Scindia			5-3-1983	0 13



1	2	3	4	5	6	
				H. M.		
303.	Need for inclusion of Allahabad under D.P.A.P. Scheme for its proper development.	Shri Krishna Tewari	} 5-5-1983			
304.	Early construction of a 'Kisan Nivas' in Delhi.	Shri Digambar Singh				
305.	Financial assistance to Gujarat for proper implementation of drinking water supply schemes.	Shri Ahmed Mohammed Patel				
306.	Need for propagation and development of 'Bajjika' language.	Smt. Kishori Sinha				
307.	Need for widening and raising of tunnels connecting northern and southern sides of Asansol.	Shri Sushil Bhat-tacharya				
308.	Need for improving the lot of 'Gurjar Bakhar-walan' in Jammu and Kashmir.	Shri Rajesh Pilot				
309.	Need for equal oppor-tunities for all in edu-cation.	Shri T.S. Negi				
310.	Need for enquiry into the report published in Caravan under the cap-tion 'Did the Army Chief blackmail the Prime Minister.'	Shri R.S. Sparrow Shri R. Venkata-raman				
311.	Need for setting up of Museum and Libraries at district and State levels for housing lite-rature relating to free-dom struggle.	Prof. Narain Chand Parashar		} 9-5-1983		
312.	Release of water from the Mahi river to Bar-mer and Jalore district of Rajasthan for irriga-tion purposes.	Shri Virdhi Chander Jain				0 24

1	2	3	4	5	6
					H. M.
313.	Need for providing railway facilities in Bidar district of Karnataka.	Shri Narsing Suryawanshi	}		
314.	Resettlement of ex-servicemen in Vijay Nagar, Arunachal Pradesh.	Shri Madhavrao Scindia			
315.	Need to propagate the teachings of 'Sant Kabir'.	Shri B.D. Singh			
316.	Non-availability of Kerosene in rural areas.	Shri Harikesh Bahadur			
317.	Early appointment of Chairman and Managing Director in Heavy Engineering Corporation, Ranchi.	Shri Chandradeo Prasad Verma		9-5-1983	
318.	Reported disbanding of Physiological Research Cell at Darjeeling.	Shri Ananda Pathak			
319.	Need for improving services of taxi scooters in Delhi.	Shri A.K. Roy.			
320.	Need for construction of an over-bridge at the railway crossing Vanmankhi (Bihar) and provision of other essential amenities at the Railway Station.	Smt. Madhuri Singh			
321.	Need for opening of an archaeological circle office in Orissa to maintain ancient monuments.	Smt. Jayanti Patnaik		10-5-1983	0 36
322.	Need for opening of certain offices of Railways in Orissa.	Shri Chintamani Jena			
323.	Need for stopping the use of Indraprastha Indoor Stadium for cultural and Musical Programmes.	Shri Rasa Behari Behra			

1	2	3	4	5	6
					H. M.
324	Need to take effective measures to control the hazards of pesticides.	Shri Lakshman Mallick			
325.	Need to develop Krishna Patnam Port in Andhra Pradesh.	Shri Pasala Panchalaiah		10-5-1983	
326.	Financial assistance to Kerala for solving drinking water problem in the State.	Shri K. Kunhambu			
327.	Penalty charged for affixing photographs on the driving licences in Delhi during the extended period.	Shri Rajesh Kumar Singh			
328.	Need to established industries based on Molasses at Khalilabad, district Basti (Uttar Pradesh) for solving unemployment problem.	Shri Krishna Chandra Pandey			
329.	Need to issue a licence for setting up of a cooperative Sugar Mill in Puwayan, District Shahjahanpur) Uttar Pradesh).	Shri Harish Kumar Gangwar			
330.	Need for strict implementation of Hindi in Government Offices.	Shri Bapusaheb Parulekar			
331.	Need to release more quota of foodgrains and to provide financial assistance to the flood affected people of Tripura.	Shri Ajoy Biswas			
332.	Need for early completion of power projects in Bihar.	Shri R.P. Yadav			
333.	Need for reopening of the Birla Mills in Delhi.	Shri Saifuddin Chowdhary			
334.	Levy of 'Entry Tax' by Tamil Nadu Government on entry to goods into local areas of the State.	Shri Era Anbarasu			
335.	Need to solve problems of Railway workers.	Shri Ramavatar Shastri			
336.	Exhorbitant escalation in the rent by Bombay Port Trust.	Shri Ratansinh Rajda			
337.	Need for development of areas under Machalishahar constituency of Uttar Pradesh.	Shri Sheo Sharan Verma			

*(iii) Statement Under Direction 16 Correcting Information Regarding Starred Question*

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
				H M
1.	Correcting the answer given on the 23 February, 1983 to a Supplementary by Shri A.K. Roy on Starred Question No. 45 regarding Communal Riots.	Shri Nihar Rajan Laskar,	19-4-1983	0. 01.
2.	Correcting the information given on 11 April, 1983 in reply to Supplementaries on Starred Question No. 578 by Shrimati Kishori Sinha regarding allotment of land in Delhi to foreign citizens of Indian Origin.	Shri Buta Singh	26-4-1983	0. 01

22. SUSPENSION OF MEMBER

Sl. No.	Name of Member	Date of suspension from the service of the House	Period for which suspended.	Remarks
1.	Shri Mani Ram Bagri	14-3-1983	One week	The motion for suspension was moved by Shri Buta Singh.

**23. STATEMENT SHOWING TIME TAKEN ON VARIOUS  
KINDS OF BUSINESS**

Business	Time taken	Percentage to the total time taken
	H M	
ADJOURNMENT MOTIONS	5 20	1.5
<b>BILLS</b>		
(a) Government Bills	*30 35	8.4
(b) Private Members' Bills	9 58	2.7
<b>BUDGETS</b>		
(a) Railway Budget	@21 03	5.8
(b) General Budget	104 56	29.0
CALLING ATTENTION NOTICES (Rule 197)	32 01	8.8
<b>DISCUSSIONS</b>		
(a) Short Duration Discussions (Rule 193)	19 54	5.5
(b) Half-an-Hour Discussions (Rule 55)	5 12	1.4
MATTERS UNDER RULE 377	10 30	2.9
<b>MOTIONS</b>		
(a) Motions under rules 191 & 342	17 18	4.8
(b) Motions under rule 388	0 04	—
(c) Motions for modifications of rules laid on the Table	1 53	0.5
PRESIDENT'S ADDRESS	13 58	3.9
QUESTIONS	41 53	11.6
<b>RESOLUTIONS</b>		
(a) Government Resolutions	@	—
(b) Statutory Resolutions	*	—
(c) Private Members' Resolutions	12 32	3.5
STATEMENTS (RULE 372)	3 54	1.1
OTHER MATTERS such as papers laid on the Table, Questions of Privilege, Obituary Reference, Points of Orders etc.	30 54 <sup>†</sup>	8.6
	361 55	100.0

\*Joint discussion took place on a Statutory Resolution [*Vide* Statement No. 18(iii)] and motions for consideration of the connected Government Bills [*viz*e statement No. 2.....Sl. Nos. 1 and 2.....] Time taken on the Joint discussion has been shown under Government Bills.

@Joint discussion took place on a Government Resolution [*viz*e statement No..... 18(ii)] and Demands for Grants in respect of Budget (Railways) for 1983-84 and Supplementary Demands for Grants (Railways), 1982-83 and Demands for Excess Grants (Railways), 1980-81. Time taken on joint discussion has been shown under Railway Budget.